## HIGH COURT OF JAMMU AND KASHMIR (Office of the Registrar General at Jammu)

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The Secretary General, Hon'ble Supreme Court of India, New Delhi.

No: 450911G.s Dated: 17-11-2010

Subject:-Celebration of Constitution Day by the Hon'ble Supreme Court of India scheduled to be held at New Delhi on 26.11.2018.

**Ref: D.O.letter dated 13.11.2018.** 

Sir,

On the subject cited above, I am desired to inform your goodself that the following Judicial Officers have been nominated for attending the subject Conference:-

- 1) Shri Mohammad Akram Chowdhary, Member Secretary, J&K, State Legal Services Authority, Jammu;
- 2) Ms. Bala Jyoti, Co-ordinator, Mediation Centre, J&K High Court;
- 3) Shri Rajeev Gupta, Director, J&K, State Judicial, Academy, Jammu.

With regards,

Yours faithfully, (Sanjay Dha Dated: 17-11-2018

No:45092-99/G.S

## Copy of the above forwarded to:

- 1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K, for information of Hon'ble the Chief Justice.
- 2. Shri Rajesh Kumar Goel, Registrar. Supreme Court of India for information.
- 3. Shri Mohammad Akram Chowdhary, Member Secretary, J&K State Legal Services Authority,
- 4. Ms. Bala Jyoti, Registrar Rules (Co-ordinator Mediation Centre) High Court of J&K, Jammu.
- 5. Shri Rajeev Gupta, Director, J&K State Judicial Academy, Jammu.

details along with their place of stay in New Delhi and vehicle details by which they would reach at the venue of the Conference to the concerned quarter well in advance and to contact Shri Rajesh Kumar Goel, Registrar, Supreme Court of India at his Mobile No. +919910384809, telephone No.011-23071057 and email id <u>reg.rajeshgoel@sci.nic.in</u>. for any further clarification.

- 6. Joint Registrar (Protocol), High Court of J&K, Jammu for information.
- J CPC (e-Courts), High Court of J&K, Jammu for uploading the same on the High Court website.
- 8. Chief Accounts Officer, High Court of J&K, Jammu for information and n/a.

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